## GOVERNMENT OF INDIA INFORMATION AND BROADCASTING LOK SABHA

UNSTARRED QUESTION NO:3083 ANSWERED ON:08.12.2009 EXPENDITURE ON LITIGATION IN DD Das Gupta Shri Gurudas;Lingam Shri P.

## Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether the Doordarshan (DD) has hired Law Officers for appearing in court to dispose off legal cases;

(b) if so, the amount paid by DD during each of the last three years and the current year;

(c) whether any inquiry has been conducted/proposed to be conducted by the Government in this regard;

(d) if so, the details thereof; and

(e) the remedial steps being taken by the Government in this regard?

## Answer

THE MINISTER OF STATE IN THE MINISTRY OF INFORMATION AND BROADCASTING (DR. S. JAGATHRAKSHAKAN)

(a) Yes Sir.

(b) As intimated by Prasar Bharati, payment released against the bills of lawyers, SG, ASGs cleared in Doordarshan from 2006-07 to 2008-09 and current year is as under:

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2006-07 2007-08 2008-09 2009-10
Rs.13910196 Rs.17874788 Rs.28372648 Rs755100#
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#The payment made during 2009-10 pertains to the period April, 2009 to July, 2009.

(c) Yes Sir.

(d) & (e) The CVC is looking into the matter and the enquiry is in progress.